

Declaration of Assets and Liabilities

Year 2022

I, PRITYARANTAN KR SINHA, son/daughter/wife of SRI RANVIJAY PRAS  
 aged 49 years, belonging to BIHAR VIDHAN SABHA  
 service and presently working as OFFICE ATTENDANT  
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	PRITYARANTAN KR SINHA	SARITA KUMARI	ASHITA SINHA	ISHAN SINHA	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL	BAJAJ ALLIANCE P/No-0304 345887 5000/-	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	CLASSIC BULLET NO-BRO1 EF3202	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	30 Gram 153000/-	NIL	NIL	
(vii)	Other assets, such as values of claims / Interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Prityarantan Kumar Sinha

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	JOINT FAMILY	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	3.906 DISNIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item].

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on RESTAMONT
(a)	(i) Loans from Banks	SBI-425000/-	127000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Priya Ranjan Kumar Singh

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - DELPS5307N	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax -		

**C. Personal Detail**

GPF/CPF/PAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna  
Date: 14/02/2022

Signature: Priya Ranjan Kumar Singh  
Name of Employee: Priya Ranjan Kumar Singh  
Designation: Office Attendant  
Department: Bihar Vidhan Sabha

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Priya Ranjan Kumar Singh